

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
Civil Review No.72 of 2019**

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Kaushal Kishore Srivastava ..... Petitioner  
Versus  
National Institute of Technology & Others  
..... Respondents

**CORAM : HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**

For the Petitioner : Mr. Amit Tiwary, Advocate  
For the Respondents : Mr. Anoop Kumar Mehta, Advocate

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**04/26.03.2021** Heard Mr. Amit Tiwary, learned counsel for the petitioner and Mr. Anoop Kumar Mehta, learned counsel for the respondents.

This Civil Review has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

At the request of learned counsel appearing for the petitioner, let this matter appear on 23<sup>rd</sup> April, 2021.

**(Sanjay Kumar Dwivedi, J.)**

Anit